

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 14
(IB)-76(PB)/2018

IN THE MATTER OF:

Oriental Bank of Commerce

.... Petitioner/Applicant

Vs.

M/s. Pellet Energy Systems Pvt. Ltd.

.... Respondent

Order u/S. 7 of the Insolvency and Bankruptcy Code, 2016 (Liq.)

Order delivered on 01.07.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the RP : Appearance not marked

ORDER

IA-03/2024 Dis. & IA-922/2024

Ms. Reshma Mittal, Resolution Professional appears through VC.

The matter has already been reserved for orders. Clarification has already been taken up.

List the matter **on 04.07.2024.**

Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT

Sd/-
(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)